

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

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O.A. NO: 643/91

199

T.A. NO:

DATE OF DECISION 4.8.92

Shri Nilkanth G. Meshram Petitioner

Shri Y.R. Singh. Advocate for the Petitioners

Versus

Union of India and others Respondent

Shri S.C. Dhavan. Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice S.K. Dhaon, Vice Chairman

The Hon'ble Mr. M.Y. Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

ND

S.K. DHAON
(S.K. DHAON)
Vice Chairman

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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

(X)

Original Application No. 643/91

Shri Nilkanth G. Meshram
V/s.

.... Applicant.

Union of India through
General Manager,
Central Railway,
Bombay V.T.

Divisional Railway Manager (P)
Central Railway,
Bhusaval.

Chief Personnel Officer
Central Railway,
Bombay V.T.

... Respondents.

CORAM: Hon'ble Shri Justice S.K. Dhaon, Vice Chairman.
Hon'ble Shri M.Y. Priolkar, Member (A)

Appearance:

Shri Y.R. Singh, counsel
for the applicant.

Shri S.C. Dhawan, counsel
for the respondents.

ORAL JUDGEMENT

Dated: 4.8.92

(Per Shri S.K. Dhaon, Vice Chairman)

The applicant appeared in a written test. He failed to secure 60% which was the qualifying marks fixed by the respondents. He was, therefore, not called for viva - voce test.

The learned counsel has urged that the post in question was reserved for scheduled caste. The applicant is a member of the scheduled caste community. He was entitled to be considered for promotion as he had secured 50% marks which were the qualifying marks for a scheduled caste candidate.

A reply has been filed. In it, it is categorically averred that the post in question was not ear-marked for a scheduled caste candidate. This assertion is not denied in the rejoinder affidavit.

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This application, therefore, has no substance.

^{is}
This application dismissed summarily.



(M.Y. PRIOLKAR)
MEMBER (A)


(S.K. DHAON)
VICE CHAIRMAN

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